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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

CP No. 110/94

in

O.A. No. 2949/91

New Delhi, this the 12th day of September, 1994.

Hon'ble Mr Justice S. K. Dhaon, Acting Chairman

Hon'ble Mr B. N. Dhoundiyal, Member(A)

Shri Sabir
Working as Casual Class IV
O/O Chief Engineer(North),
All India Radio/Doordarshan,
New Delhi.-1. Petitioner.
(Through Mr T. C. Aggarwal, Advocate)
vs.

Shri D. Rastogi,
Chief Engineer(North Zone)
All India Radio & Doordarshan,
Jamnagar House Apartments,
Shahjahan Road, New Delhi. Contemney/Respondent
(through Mr P. H. Ramchandani, Sr. Advocate).

ORDER(ORAL)

Justice S. K. Dhaon, Acting Chairman

The learned counsel for the petitioner
states that subsequent to 9.08.1994, the
respondents have complied with the directions
of the Tribunal. The application is disposed
of but without any order as to costs. The
notice issued to the respondent is discharged.

B.N.D.D.
(B. N. Dhoundiyal)

/sds/

Member(A)

S.K.D.
(S. K. Dhaon)

Acting Chairman.